

IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List date: 21.06.2021

Morning Session	Afternoon Session
EVIDENCE 1. RA 10009/2017 2. MC 10103/2020 3. MC 10090/2020 4. RA 10073/2019 5. P & SC 10025/2020 6. P & SC 10047/2020 7. P & SC 10064/2020 8. MC 10104/2020 9. SC 10001/2019 10. SC 10025/2019 11. SC 10027/2019 OBJECTION 12. Crl.R.P.10002/2021 13. Crl. Misc. 10149/2021 HEARING 14. RA 10001/2019 15. Misc.10061/2021	ARGUMENTS 1. MVC 20/2018 2. MVC 101/2018 3. AP 10001/2020 4. AP 10003/2020 5. AP 10008/2020 6. AP 10032/2020 7. AP 10044/2020 8. AP 10058/2020 9. AP 10061/2020 10. AP 10087/2020 11. AP 10096/2020 12. AP 10097/2020 13. AP 10099/2020 14. AP 10100/2020 ORDERS 15. Crl.Misc.10144/2021 16. Crl.Misc.10147/2021

Sd/-
IV Addl. Dist. & Sessions Judge,
Doddaballapura.

Cause List
IN THE COURT OF Pr. SENIOR CIVIL JUDGE & JMFC., DODDABALLAPURA.

15+15 Cases listed for Hearing on 21-06-2021

MORNING SESSION

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.537/07	BSK	SCS
2			
3	O.S.No.45/11	TSR	SN
4	O.S.No.272/08	HTN	BCS
5	O.S.No.125/10	PS	VRK
6	O.S.No.192/12	BKK	CGR
7	O.S.No.325/13	ARN	BSM
8	O.S.No.395/13	KAK	-
9	O.S.No.498/15	AGV	PR
10	O.S.No.524/15	RMR	MC
11	O.S.No.51/16	RM	BSV
12	O.S.No.206/16	HSR	VC
13	O.S.No.297/16	AK	LS
14	O.S.No.371/16	TGV	MG
15	O.S.No.396/16	HM	RM

AFTER-NOON SESSION

Sl.No.	Cases Nos.	Advocate	
		Plaintiff Advocate	Defendant Advocate
1	O.S.No.416/16	DKL	-
2	O.S.No.494/16	MK	MV
3	O.S.No.87/17	PR	AP
4	O.S.No.168/17	SRSP	ARN
5	O.S.No.205/17	RM	RMG
6	O.S.No.297/17	TA	SHG
7	O.S.No.224/18	DG CYR	-
8	O.S.No.341/19	YSR	AK
9	O.S.No.398/19	SAK	DKG
10	O.S.No.221/20	MG	-
11	O.S.No.409/20	SRM	AJM
12	O.S.No.429/20	KNS	-
13	O.S.No.451/20	YSR	PM
14	O.S.No.307/21	CRV	-
15	O.S.No.309/21	Raghavendra.C	-

16. O.S.No. 305/21

M.B. Kulkarni
18-6-21

(M.B.Kulkarni)
Senior Civil Judge & JMFC,
Doddaballapura

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
SOP CAUSE LIST DATED 21.06.2021

MORNING SESSION		
Sl. No.	Case No.	Stage
1	OS 349/2019	Notice
2	OS 339/2016	Addl. W/s
3	OS 163/2017	Hearing
4	EX 16/2016	Hearing
5	OS 263/2017	Arguments
6	EX 25/2016	Hearing
7	OS 163/2020	Objection to IA
8	OS 27/2016	L/w
9	OS 335/2015	L/w
10	OS 91/2021	W/s
11	OS 177/2017	L/w
12	OS 69/2020	Objection to IA
13	OS 323/2019	Objection to IA
14	FDP 7/2020	Objection to IA
15	FDP 1/2017	Notice
AFTERNOON SESSION		
1	OS 491/2015	Objection to IA
2	OS 467/2019	Objection to IA
3	OS 289/2016	Objection to IA
4	OS 209/2020	Notice
5	OS 221/2020	Notice
6	CRL.MIS 136/2020	Notice
7	CRL.MIS 137/2020	Notice
8	CRL.MIS 243/2020	Notice
9	CC 936/2010	Summons
10	CC 755/2010	Summons
11	CC 2008/2020	Summons
12	CC 886/2019	Summons
13	CC 479/2014	Summons
14	PCR 237/2019	Sworn statement
15	PCR 109/2017	Sworn statement

Note: These matters will be heard through VC only

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VC link: <https://meet.jit.si/pcjdbpura>

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18-6-21

Prl. Civil Judge & JMFC
Doddaballapura

21.06.2021

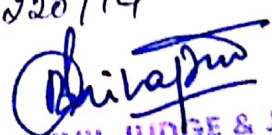
ACJ. D. B. Pura.

morning session

1. OS 438/07
2. " 542/08
3. " 342/08
4. " 400/08
5. " 08/09
6. " 500/12
7. " 234/15
8. " 430/15
9. CE 2692/21
10. " 3375/21
11. CE 69/21
12. " 162/20
13. " 104/20
14. " 129/20
15. " 82/21

Afternoon Session

1. FDP 11/09
2. OS 354/11
3. FDP 02/12
4. " 10/15
5. OS 238/17
6. " 258/17
7. " 376/17
8. " 360/17
9. " 590/18
10. " 312/18
11. " 276/18
12. " 304/20
13. " 318/20
14. C.Mis 54/19
15. " 220/14


ADDL CIVIL JUDGE & JMFC
DODDABALLAPUR - 561 203.

18/6/2021